

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 351/2018 in  
O.A. No.2346/2017**

New Delhi this the 24<sup>th</sup> day of August, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Shri Amar Pal,  
Aged about 59 years,  
S/o Sh. Rameshwar Dayal,  
R/o DAD, East Block-3,  
Level-7, R.K. Puram,  
CPWD, New Delhi-110066

-Applicant

(By Advocate: Shri S.K. Gupta)

**Versus**

1. Shri Durga Shankar Mishra,  
Secretary,  
Ministry of Urban Development,  
Nirman Bhawan, New Delhi.
2. Shri Abhay Sinha,  
Director General of Works,  
Central Public Works Department,  
Nirman Bhawan, New Delhi
3. Ms. Anita Gupta  
Dy. Director of Estate (Accounts),  
TCC Section, Directorate of Estate,  
Nirman Bhawan, New Delhi.

-Respondents

(By Advocate: Shri S.M.Zulfiqar Alam )

**ORDER (ORAL)****Hon'ble Mr. V.Ajay Kumar, Member (J):**

When the matter is taken up for hearing, learned counsel for the petitioner submits that the orders of the Tribunal has been complied with by the respondents. Accordingly, the CP is closed. Notices issued to the respondents are discharged. No order as to costs.

**(A.K. Bishnoi)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

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